

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.105/95/AMR/2022		95 of IBC	Central Bank of India (SAM) Branch Vs. Smt. Kotha (Vummidi) Harika (in the matter of M/s KVR Power Projects India Limited)

ORDER

None appears for the FC. Mr. Sachin Sharma, Proxy counsel from the office of Mr.Y.Suryanaryana, Counsel for the Personal Guarantor present. However, for hearing, list the matter on 12.04.2023 as a last chance making it clear that if none appears for the FC on that day, the matter would be dismissed.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN